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GOVERNMENT OF INDIA
MINISTRY OF FINANCE
(DEPARTMENT OF REVENUE)
NEW DELHI: DATED THE 25.9.84

NOTIFICATION
(INCOME-TAX)

No. 6003 (F.No.197-A/268/82-IT(AI): In exercise of the powers conferred by sub-clause (iv) of clause (23C) of Section 10 of the Income-tax Act, 1961 (43 of 1961), the Central Government hereby notifies "National Centre for the Performing Arts" for the purpose of the said section for the period covered by the assessment years 1985-86 to 1987-88.

sd
(R. K. TEWARI)

UNDER SECRETARY TO THE GOVERNMENT OF INDIA

To

The Manager,
Government of India Press,
Ring Road, Mayapuri Industrial Area,
(Near Rajouri Garden), New Delhi.

Copy to:-

- 17CC
1. The Trustee, National Centre for the Performing Arts, Bombay House, 4th Floor, Homi Mody Street, Bombay-400023.
 2. The Commissioner of Income-tax, Bombay City-IV, Bombay, with ref. to his letter D.J.No.BC.IV/Misc./83-84, dated 11.4.84.
 3. All Commissioners of Income-tax.
 4. Directors of Ins.(IT)/(R&S)/(P&PR)/(INV.), New Delhi.
 5. Director of O&M Services (Income-tax), 1st Floor, Aivan-e-Ghalib Mata Sundri Lane, New Delhi (5 copies).
 6. All Officers & Sections of I.T.Wing of C.B.D.T., New Delhi.
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 9. Director of Training, IRS, National Academy of Direct Taxes, Staff College, Nagpur (5 copies).
 10. Shri P.K.Kartha, Jt. Secy., Ministry of Law, Justice and Company Affairs (Department of Legal Affairs), New Delhi.

Atish Ran
(ATMA F.A.M)
SECTION OFFICER
I.T.(AI) SECTION

भारत के राजपत्र के भाग II, खण्ड 3 (ii) में प्रकाशनार्थ

भारत सरकार
वित्त मंत्रालय
राजस्व विभाग
.....

नई दिल्ली, दिनांक 25.9.85

अधिसूचना
॥ आयकर ॥

सं० 6003 ॥फा०सं० १७-क/२६८/८२-आ०क०॥नि०-१॥ : आयकर अधिनियम, १९६१ ॥१९६१ का ४३॥ की धारा १० के खण्ड ॥२३ग॥ के उपखंड ॥i'y॥ द्वारा प्रदत्त शक्तियों का प्रयोग करते हुए, केन्द्रीय सरकार, एतद्वारा, "नेशनल सेंटर फॉर द पफॉर्मिंग आर्ट्स" को उक्त धारा के प्रयोजनार्थ, कर निर्धारण वर्ष १९८५-८६ से १९८७-८८ के अंतर्गत आने वाली अवधि के लिए अधिसूचित करती है।

2002
॥ आर०के० तिवारी ॥
अवर सचिव, भारत सरकार

सेवा में,

प्रबंधक,

भारत सरकार प्रेस,

रिंग रोड, मायापुरी औद्योगिक क्षेत्र,

॥राजौरी गार्डन के पास॥, नई दिल्ली।

राकू